

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 176 OF 2015 &
IA NOS. 364, 368, 424 OF 2015**

Dated: 5th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Chamundeshwari Electricity Supply Co. Ltd. ...Appellant(s)

Vs.

M/s Saisudhir Energy (Chitradurga) Pvt. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Pratiksha Mishra

Counsel for the Respondent(s) : Mr. Gowtham Polanki for
Mr. Ramji Srinivasan, Sr. Adv. for R-1

ORDER

List the matter on **20.09.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt